thereof from 1991-92 to 1996-97, year-wise; and

(c) the estimated amount likely to be spent during 1996-97 for this purpose?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) to (c) Financial assistance is being provided for export promotion and market development through Export Subsidy, Grant-in-aid to Export Promotion and Market Development Organisation and Export Credit Development. The amount of subsidy given by the Government under this Head from 1991-92 to 1996-97 is as follows :-

(Figures in Rs. Crores)

Assistance for Export Promotion and Market Development of which :	1991-92 (RE)	1992-93 (RE)	1993-94 (RE)	1994-95 (RE)	1995-9 <b>5</b> (RE)	1996-97 (BE)
Product Promotion and						-
Commodity Development/						
Export Subsidy	1608	<b>84</b> 0	674	546	300	435
Grants-in-aid to Export						
Promotion and Market						
Development Organisation	26	15	12	13	15	25
Development Organisation	20	13	12	10	, 3	2.
Export Credit Development	140	25	14	1	_	
Total	1774	880	700	560	315	460

(RE) — Revised Estimates (BE) — Budget Estimates

[English]

## Companies under Companies Act, 1956

3632. SHRI SURESH PRABHU: Will the Minister of FINANCE be pleased to state :

- (a) the number of cases filed for violation of the provision of Companies Act,1956 during each of the last three years;
- (b) the nature of complaints received by the Company Law Board; and
- (c) the action taken by the Company Law Board in this regard and present status of these cases?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) During last three years, 17886 cases for violation of the provisions of Companies Act, 1956 were filed and the year-wise detail is as under :--

Year	Number of cases filed		
1993-94	8780		
1994-95	5234		
1995-96	3872		
Total	17886		

- (b) Complaints are not received by the Company Law Board as it is a quasi-judicial body constituted under Section 10E of the Companies Act, 1956. It deals with the petitions and applications received under various provisions of the Companies Act.
  - (c) Does not arise.

## Production of Eri and Muga Silk

3633. DR. PRABIN CHANDRA SARMA: DR. ARUN KUMAR SARMA :

Will the Minister of TEXTILES be pleased to state :

- (a) whether the area under sericulture in Assam has decreased, resulting in the fall of production of muga and eri in the State; and
- (b) if so, the steps taken by the Central Silk Board to enhance the production of muga and eri?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA): (a) and (b) No, Sir. However, in order to increase Eri and Muga Silk production in Assam & other North-Eastern States, the Central Silk Board (CSB) has initiated a number of schemes concerning augmentation of Eri and Muga food plants, seed production, reeling and marketing of cocoons. Besides, the CSB has intensified research and extension support in this regard.